

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).2708-2709/2008

(From the judgement and order dated 24/09/2007 in RSA No. 4473/2004
& RSA No. 4776/2004 of The HIGH COURT OF PUNJAB & HARYANA AT
CHANDIGARH)

JASWANT SINGH

Petitioner(s)

VERSUS

GURDEV SINGH & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 08/10/2010 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mrs.Rekha Palli,Adv.

For Respondent(s) Mr. Vimal Chandra S. Dave,Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

List after two weeks on the ground of personal
difficulty of the counsel for the petitioners.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master